

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SSK TRADING PRIVATE LIMITED Date of Commencement of Liquidation: 02-08-2024; List of Stakeholders as on Date: 05-08-2024; Name of IP: SUMAN KUMAR VERMA; Process Number: 1; Last 5 digitof registration number: 13657

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	9	15746153197	15734877232			11275965		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	6334793	6334793					<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	15752487990	15741212025	0	0	11275965	0	